

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
**(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

**FOR THE ATTENTION OF THE CREDITORS OF JERICHO CHEMICALS LLP**

| <b>RELEVANT PARTICULARS</b> |                                                                                                                                       |                                                                                                                                                                         |
|-----------------------------|---------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                          | Name of corporate debtor                                                                                                              | <b>JERICHO CHEMICALS LLP</b><br>(Earlier known as <b>Jericho Chemicals Pvt Ltd</b> )                                                                                    |
| 2.                          | Date of incorporation of corporate debtor                                                                                             | 22/03/2018                                                                                                                                                              |
| 3.                          | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Company, Shillong                                                                                                                                          |
| 4.                          | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | <b>AAM-2846</b>                                                                                                                                                         |
| 5.                          | Address of the registered office and principal office (if any) of corporate debtor                                                    | Registered Office :<br>IIT Road, Jaiguru, Vill-Numalijulah, North Guwahati-781031, Assam, India                                                                         |
| 6.                          | Insolvency commencement date in respect of corporate debtor                                                                           | <b>22/03/2021</b><br>(Order received dated 23/03/2021 )                                                                                                                 |
| 7.                          | Estimated date of closure of insolvency resolution process                                                                            | <b>18/09/2021</b>                                                                                                                                                       |
| 8.                          | Name and registration number of the insolvency professional acting as interim resolution professional                                 | <b>MANISH AGARWALLA</b><br>Reg No : <b>IBBI/IPA-001/IP-P02082/2020-2021/13198</b>                                                                                       |
| 9.                          | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Room No 9,5 <sup>th</sup> Floor, Parmeshari Building, Chatribari, Guwahati 781001<br><a href="mailto:camanishagarwalla@gmail.com">camanishagarwalla@gmail.com</a>       |
| 10.                         | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Room No 9,5 <sup>th</sup> Floor, Parmeshari Building, Chatribari, Guwahati 781001 (Assam)<br>Email : <a href="mailto:cirp.jericho@gmail.com">cirp.jericho@gmail.com</a> |
| 11.                         | Last date for submission of claims                                                                                                    | 06/04/2021                                                                                                                                                              |
| 12.                         | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | <b>NIL</b>                                                                                                                                                              |
| 13.                         | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | <b>NIL</b>                                                                                                                                                              |
| 14.                         | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br><b>NIL</b>                                                              |



Notice is hereby given that the National Company Law Tribunal, Guwahati has ordered the commencement of a corporate insolvency resolution process of the **JERICO CHEMICALS LLP** on **22/03/2021** (The order received by IRP on **23/03/2021**)

The creditors of **JERICO CHEMICALS LLP**, are hereby called upon to submit their claims with proof on or before **06/04/2021** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Date : 23.03.2021

Place : Guwahati



*Manish Agarwalla*  
**Manish Agarwalla**

Interim Resolution Professional  
**Jericho Chemicals LLP**

| FORM A                                                                                                                                       |                                                                                                                                                                                                                          |
|----------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| PUBLIC ANNOUNCEMENT                                                                                                                          |                                                                                                                                                                                                                          |
| (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) |                                                                                                                                                                                                                          |
| FOR THE ATTENTION OF THE CREDITORS OF JERICHO CHEMICALS LLP                                                                                  |                                                                                                                                                                                                                          |
| RELEVANT PARTICULARS                                                                                                                         |                                                                                                                                                                                                                          |
| 1.                                                                                                                                           | Name of corporate debtor<br>JERICHO CHEMICALS LLP<br>(Earlier known as Jericho Chemicals Pvt Ltd )                                                                                                                       |
| 2.                                                                                                                                           | Date of incorporation of corporate debtor<br>22/03/2018                                                                                                                                                                  |
| 3.                                                                                                                                           | Authority under which corporate debtor is incorporated / registered<br>Registrar of Company, Shillong                                                                                                                    |
| 4.                                                                                                                                           | Corporate Identity No. / Limited Liability Identification No. of corporate debtor<br>AAM-2846                                                                                                                            |
| 5.                                                                                                                                           | Address of the registered office and principal office (if any) of corporate debtor<br>Registered Office :<br>H T Road, Jaiguru, Vill-Numalijulah, North Guwahati-781031, Assam, India                                    |
| 6.                                                                                                                                           | Insolvency commencement date in respect of corporate debtor<br>22/03/2021<br>(Order received dated 23/03/2021)                                                                                                           |
| 7.                                                                                                                                           | Estimated date of closure of insolvency resolution process<br>18/09/2021                                                                                                                                                 |
| 8.                                                                                                                                           | Name and registration number of the insolvency professional acting as interim resolution professional<br>MANISH AGARWALLA<br>Reg No : IBBI/IPA-001/IP-P02082/2020-2021/13198                                             |
| 9.                                                                                                                                           | Address and e-mail of the interim resolution professional, as registered with the Board<br>Room No 9,5 <sup>th</sup> Floor, Parmeshari Building, Chatribari, Guwahati 781001<br>camanishagarwalla@gmail.com              |
| 10.                                                                                                                                          | Address and e-mail to be used for correspondence with the interim resolution professional<br>Room No 9,5 <sup>th</sup> Floor, Parmeshari Building, Chatribari, Guwahati 781001 (Assam)<br>Email : cirp.jericho@gmail.com |
| 11.                                                                                                                                          | Last date for submission of claims<br>06/04/2021                                                                                                                                                                         |
| 12.                                                                                                                                          | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional<br>NIL                                                                              |
| 13.                                                                                                                                          | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)<br>NIL                                                                             |
| 14.                                                                                                                                          | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:<br>Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>NIL                             |

Notice is hereby given that the National Company Law Tribunal, Guwahati has ordered the commencement of a corporate insolvency resolution process of the **JERICHO CHEMICALS LLP** on 22/03/2021 (The order received by IRP on 23/03/2021)

The creditors of **JERICHO CHEMICALS LLP**, are hereby called upon to submit their claims with proof on or before 05/03/2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Date : 23.03.2021 Interim Resolution Professional  
Place : Guwahati

**Manish Agarwalla**  
**Jericho Chemical LLP**

## **CORRIGENDUM**

**In the matter of Public Announcement of Form "A" of M/s Jericho Chemicals LLP ,advertised in the news paper North East Time dated 24/03/2021 ,the date in the line no five (5) below the table read as 06/04/2021 (last date of submission of claim) instead of 05/03/2021 .**